

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/990(KB)2018
IA(I.B.C)/704(KB)2024,
IA(I.B.C)/1566(KB)2023,
IA(I.B.C)/1074(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	ANKIT KUMAR VS ADVANCE POWERINFRA LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sonu Jain, CA] For Liquidator of Advance Powerinfra Tech Limited

Mrs. Manju Bhuteria, Adv.] In IA(I.B.C)/1566(KB)2023

Ms. Namrata Basu, Adv.

Ms. Arundhati Barman Roy, Adv.

Ms. Anushka Dhar, Adv.

Mr. Balaknath Bhattacharya,] Ex. Resolution Professional

ORDER

1. Ld. Counsels for the parties present.

2. **IA(I.B.C)/1566(KB)2023**

a) Erstwhile Resolution Professional has attended in terms of the earlier Order passed by this Bench on 09.02.2024. In this event, he further attends upon notice and handed over all the documents that was received from Respondent No. 1 to the present Liquidator to enable him to carry out his functions appropriately in accordance with the provisions of the Code.

3. Post this matter on **25.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**